

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

11/02/2020

O.A./260/560/2015

PRABIR KUMAR SAHOO  
-V/S-  
M/O RAILWAYS

ITEM NO:55

FOR APPLICANTS(S) Adv. : Mr.B.Dash

FOR RESPONDENTS(S) Adv.: Mr.M.B.K.Rao

Notes of The Registry	Order of The Tribunal
	<p>Learned counsels for the applicant and respondents are present and heard. It is submitted by Ld. Counsel for the applicant that the grievance of the applicant has already been addressed by the respondents and he is also satisfied to that effect. He does not want to press the OA. Accordingly, the OA is disposed of as not pressed.</p> <p style="text-align:center">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align:center">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align:center">pms</p>